

**IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH
ON THE DAY OF Thursday THE 21st Day Of November 2024
COURT HALL NO 17 SITTING AT PRINCIPAL BENCH BENGALURU
at 02:30PM
BEFORE**

THE HON'BLE JUSTICE HEMANT CHANDANGOUDAR

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No. Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
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MATTERS PERTAIN TO KALABURAGI BENCH

NON-COMPLIANCE OF OFFICE-OBJNS FOR 2ND TIME

1	CRL.P 200264/2024	(482(Cr.PC)/528(BNSS), GAWALI DEEPAK K)
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A/W OFFICE NOTE
(CIRCULAR
NO.R(J)169/2022
DTD 21.09.2022
AND THE SAME IS
PLACE BELOW)

2	CRL.P 200386/2024	(482(Cr.PC)/528(BNSS), SHIVASHARANA REDDY)
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A/W OFFICE NOTE
(CIRCULAR
NO.R(J)169/2022
DTD 21.09.2022 &
THE SAME
IS K/B)

ORDERS -1ST TIME MATTERS

3	CRL.P 200241/2024	(439(Cr.PC)/483(BNSS), BHAVIKATTI) REVANASIDDA VITHAL NAMDEV B S & SANGOLI NAGANNA	COPY SD ON STATE
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A/W OFFICE NOTES
(CIRCULAR NO. RJ
24/2024, DATED
07.02.2024
AND THE SAME IS
PLACE BELOW)

ORDERS

4	CRL.P 200820/2023	(482(Cr.PC)/528(BNSS), GOPALKRISHNA B YADAV) AND M A JAGIRDAR	HCGP FOR R1
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A/W OFFICE NOTE
REG: NON RECEIPT
OF POLICE REPORT
IN R/O R2

COURT HALL NO :6

5 CRL.P (439(Cr.PC)/483(BNSS), BASAVALING NASI HCGP FOR R1
200539/2024)

A/W OFFICE NOTE
REG:COUNSEL
SUBMISSION WITH
REGARD
TO OFFICE
OBJECTIONS NO. 4
2) FURNISHING OF
FPF, ANNEXURE
DOCUMENTS
ETC TO ISSUE
E/NOTICE TO R2

ADMISSION

6 CRL.P (482(Cr.PC)/528(BNSS), SHIVANAND V HCGP FOR R1
201552/2023) PATTANASHETTI HEMA L.K. AND
A/W OFFICE NOTE. MANJUNATH GINNI FOR
R2

FURTHER HEARING

7 CRL.P (482(Cr.PC)/528(BNSS), SANJAY KULKARNI HCGP FOR R1
201430/2022) AND VIJETHA R NAIK BRIJESH PATIL AND
A/W NON A.M.NAGRAL FOR R2
COMPLIANCE OF
OFFICE OBJECTION
RAISED ON
STATEMENT OF
OBJECTION
FILED BY ADV FOR
R2
(DATE)

8 CRL.P (482(Cr.PC)/528(BNSS), HATTARKI ZAAHEER HCGP FOR R1 AND R2
201069/2024) ABBAS MUHAMMAD QASIM A M MULLA &
A/W OFFICE NOTE M D SANADI
A/W NON
COMPLIANCE OF
OFFICE OBJECTION
(2ND TIME)
2)COUNSEL
SUBMISSION WITH
REGARD TO OFFICE
OBJECTION NO 6
(DATE)

---END---